

OPEN COURT

**CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD  
BENCH ALLAHABAD**

(ALLAHABAD THIS THE 1<sup>st</sup> DAY OF APRIL, 2019)

**Present**

**HON'BLE MS. AJANTA DAYALAN, MEMBER (A)**  
**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)**

**Original Application No.330/00283 OF 2013**  
(U/S 19, Administrative Tribunal Act, 1985)

Chandra Mauli Pandey, S/o-Late Sri Udai Shanker Pandey, aged about 47 years, R/O-Village-Daskolwa, Post Officer-Samaspur (Mahnso), District-Basti.

.....Applicant

**VERSUS**

1. The Union of India through its Secretary (Mins. of the Communication, Dak Bhawan, Sansad Marg, New Delhi).
2. The Chief Post Master General, Lucknow Circle, Lucknow, U.P.
3. The Superintendent Post Offices Basti Division, Basti.

.....Respondents

Advocates for the Applicant:- Shri R.K. Upadhyay(Not Present)

Advocate for the Respondents:- Shri Satish Sahu, proxy for Shri Saurabh Srivastava

**ORDER**

**(DELIVERED BY HON'BLE MS AJANTA DAYALAN, MEMBER (A))**

List Revised. None present for applicant. Shri Satish Sahu, Advocate proxy for Shri Saurabh Srivastava, Advocate for the respondents is present.

2. From perusal of the ordersheets it is observed that on 05.11.2018, none appeared from the applicant's side. It appears that the applicant is not keen in pursuing the matter.

3. Accordingly, the original application is dismissed in default and for non-prosecution. No Costs.

(RAKESH SAGAR JAIN)  
**Member-J**

**(AJANTA DAYALAN)**  
**Member-A**

/neelam/